

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Central Excise Appeal No. 726 of 2012

(Arising out of Order-in-Appeal No. 167/2012 dated 20.03.2012
passed by the Commissioner of Central Excise (Appeals), Mangalore)

M/s. Sri Chamundeswari Sugars Limited **....Appellant**

Bharathi Nagar, K.M.Doddy,
Maddur Taluk,
Mandya District-571 422.

VERSUS

The Commissioner of Central Excise **....Respondent**

Mysore Commissionerate,
Mysore.

APPEARANCE:

None for the Appellant

Shri Akshay Kumar, Superintendent (AR) for the Revenue.

**CORAM: HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 21.11.2024

DATE OF DECISION: 07.01.2025

This appeal is allowed For Order, see order of date in
07.01.2025 Central Excise Appeal No. 725 of 2012.

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**